

collection equipment, sample bags, charts etc. for establishing the soil health care centre in his village on return. Each of such soil health care centre is expected to serve the cause of farmers in 10 surrounding villages.

In the first phase, the programme of the pilot project is to be implemented at 10 Agricultural Universities training centres for 3 years and a cadre of 300 self employed soil health care workers is expected to be raised, hopefully benefitting the farmers of 3000 villages in the Country. On the basis of experience and results obtained from this pilot project, further extension of the programme to other areas will be considered.

Different Prices of Sugarcane in States

3155. SHRI MURASOLI MARAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether sugarcane prices paid to the growers differ from State to State;

(b) if so, the State-wise break-up of prevailing sugarcane prices;

(c) whether Government have received any memoranda to have a uniform price in all States; and

(d) reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) Statement on the basis of information available upto 27-4-1976 is laid on the Table of the House. [Placed in Library. See No. LT-10764/76.]

(c) No, Sir.

(d) Does not arise.

Selection Grade Posts for Primary School Teachers in Delhi

3156. SHRIMATI PARVATHI KRISHNAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Selection Grade posts were introduced for primary school teachers and Head Masters of Delhi Schools in September, 1971;

(b) whether all the Head Masters officiating as such on that date or promoted thereafter started or start drawing higher pay than a large number of confirmed Head Masters promoted earlier; and

(c) if so, what steps are being taken to remove this anomaly?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) and (c). Yes Sir, as a result of the decision of the Government to grant selection grade on proforma basis. The question of removal of this anomaly was examined by Government in detail, but it was decided to await the recommendations of the Third Pay Commission. The orders regarding the Selection Grades on the basis of the Third Pay Commission recommendations were issued on 4th March, 1976. The question of removing the anomalies with effect from 1-1-1973, will be examined in the light of the recommendations of the Third Pay Commission in consultation with the Delhi Administration.

Hostels for Working Women

3157. SHRI NOORUL HUDA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how many new hostels for working women are being established in cities with a population exceeding 2 lakhs;

(b) boarding and lodging fees in the existing hostels and approximate proposed charges in the new hostels; and

(c) reasons for excluding Gauhati and Shillong, the two vital centres in the North Eastern Region, from the new proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) During 1975-76 twenty-five new hostels for working women have been sanctioned in 20 cities with a population exceeding 2 lakhs.

(b) Under Government of India's Scheme of assistance to voluntary organisations for construction/expansion of hostel buildings for working women, the voluntary organisations can charge from the inmates reasonable rent not exceeding 10 per cent of their total emoluments in the case of single-bed rooms and 5 per cent in the case of dormitories. Inmates, however, have to make their own arrangements for boarding

(c) Two hostels for working women have already been sanctioned at Gauhati. We have so far not received any proposal for Shillong.

मध्य प्रदेश में शीमल पेय जल सप्लाई प्रोग्राम

3158. श्री गंगा चरण दीक्षित.: क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार शीमल पेय-जल सप्लाई कार्यक्रम को केन्द्रीय सरकार को स्थानान्तरित करने के लिए सहमत हो गई है; और

(ख) यदि हाँ, तो उसका परिणाम क्या निकला ?

निर्माण और आवास मंत्रालय में
राज्य मंत्री (श्री एच. के. एन. जयलक्ष्मी) :
(क) और (ख) : मध्य प्रदेश को न तो कोई प्रस्ताव किया गया था और न ही उससे कोई प्रस्ताव प्राप्त हुआ था।

Jurisdiction of North Zone and Food Zone of CPWD in States

3159. SHRI C. JANARDHANAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the North Zone and Food Zone of CPWD both have jurisdiction in certain places in Uttar Pradesh, Madhya Pradesh, Rajasthan, Haryana and Punjab;

(b) if so, names of cities where both the zones have their jurisdiction; and

(c) reasons for the overlapping of jurisdiction?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMIAH)

(a) Uttar Pradesh, Madhya Pradesh Haryana and Punjab	} Yes
Rajasthan	

(b) Uttar Pradesh : Kanpur and Allahabad.

Punjab : Amritsar

(c) The Food Zone had been originally set up to look after the works of the Food Grain Godowns/Ware-Houses etc. only. The bulk of these works have been completed; but closure and clearance of accounts and the completion of whatever residual works remain are still being looked after by the Food Zone, though, territorially, and for all other works, these places fall within the jurisdiction of the Northern Zone. Transfer of the residual works and the accounts relating to the works of the Food Corporation of India to the Northern Zone is not considered administratively desirable.